

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SHRIMATI JEWELLERY HOUSE PVT. LTD.

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SHRIMATI JEWELLERY HOUSE PVT. LTD
2.	Date of incorporation of corporate debtor	17/06/2011
3.	Authority under which corporate debtor is incorporated /registered	Roc Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27205MP2011PTC026200
5.	Address of the registered office and principal office (if any) of corporate debtor	E-5/17, Bitten Market, Arera Colony, Bhopal-462016 INDIA
6.	Date of closure of Insolvency Resolution Process	23/09/2022
7.	Liquidation commencement date of corporate debtor	23/09/2022 order uploaded on 27/09/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Amresh Shukla, IBBI/IPA-001/IP/P-00120/2017-18/10255
9.	Address and e-mail of the liquidator, as registered with the Board	F-05, Jaideep Complex, 112, Zone-II, M.P. Nagar, Bhopal - 462011. insolvencyprofessionalsindia@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	F-05, Jaideep Complex, 112, Zone-II, M.P. Nagar, Bhopal-462011. cirp.shrimati@gmail.com
11.	Last date for submission of claims	23/10/2022

Notice is hereby given that the National Company Law Tribunal Indore Bench has ordered the commencement of liquidation of the Shrimati Jewellery House Private Limited on 23/09/2022, the order uploaded on 27/09/2022.

The stakeholders of Shrimati Jewellery House Private Limited are hereby called upon to submit their claims with proof on or before 23/10/2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : AMRESH SHUKLA,
Liquidator of Shrimati Jewellery House Pvt. Ltd. (in Liquidation)
Date and place: : 30/09/2022, Bhopal.